

COMPETITION APPELLATE TRIBUNAL

Contempt No.4/2009

CA 102/2003

CORAM

**Hon'ble Dr. Justice Arijit Pasayat
Chairman**

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Ms. Pravin Tripathi
Member**

IN THE MATTER OF:

Dr. Sunil Choudhary

...Complainant

Vs.

Ghaziabad Development Authority

...Respondent

Appearances : Shri Biswajit Singh, Advocate for the Complainant

None for the Respondent

ORAL ORDER

11th December, 2009

Issue Notice to the respondent on the Contempt Application directing it to file its reply within four weeks with copy to the complainant who may file rejoinder thereon within two weeks thereafter.

List the matter on 22nd February 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

